

**Telecom Disputes Settlement & Appellate Tribunal
Government of India**


F.No.Misc./TDSAT/2009(Vol.II)/Admn./ /14369 Dt: 06.05.2020

CIRCULAR

Subject:- Effective use of 'Arogyasetu' App for breaking the chain of transmission of COVID-19.

The undersigned is directed to refer to DoT's letter No. 16-30/2020-O&M dt. 29th April,2020 enclosed therewith OM No. 11013/9/2014-Estt. Dt. 29.04.2020 of Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training (Estt., A-III Desk) on the subject noted above. (A-III)

All the Officers and Staff of TDSAT are requested to adhere to the instructions of Ministry of Min. of PPG & Pensions to download the Arogyasetu App immediately and inform the status to this Office without any delay as the report in this regard is required to be sent to Ministry of Personnel, Public Grievances & Pensions.


(Sujit Gangopadhyay)
Administrative Officer

Copy to:-

1. Advisor, TDSAT
2. Dy. Registrar
3. PPS to Chairperson/.All PPS, PS & PAs
4. Accounts Officer, Desk Officer /All Officials & Staff
5. All Employees working in TDSAT on contract basis.
6. TDSAT Website.

IMMEDIATE

F.No. 11013/9/2014-Estt (A-III)
Government of India
Ministry of Personnel, Public Grievances and Pensions
Department of Personnel & Training
(Establishment, A-III Desk)

North Block, New Delhi.

Dated: 29.04.2020

OFFICE MEMORANDUM

Subject: Effective use of 'Aarogyasetu' App for breaking the chain of transmission of COVID-19.

With reference to the subject mentioned above, the following directions may strictly be followed to improve the safety of all Government officials:

- (i) All the officers, staff (including outsourced staff) working in Central Government should download 'Aarogyasetu' App on their mobile phones, immediately.
- (ii) Before starting for office, they must review their status on 'Aarogyasetu' and commute only when the app shows 'safe' or 'low risk' status.
- (iii) The officers/staff are advised that in case the App shows a message that he/she has a 'moderate' or 'high risk' calculated on the basis of Bluetooth proximity ("recent contact with infected person"), he/she should not come to office and self isolate for 14 days or till the status becomes 'safe' or 'low risk'.
- (iv) Joint Secretary (Administration) should ensure that above directions are strictly followed in the respective Ministry/Department.
- (v) Ministries/Departments may issue similar instructions to all autonomous/statutory bodies, PSUs etc. attached to them.
- (vi) Report on the action taken may be sent to the undersigned.

G. Jayanthi

(G. Jayanthi)

Joint Secretary to the Government of India

To:

1. All Ministries/Departments of Government of India
2. PMO/Cabinet Secretariat
3. PS to MoS(PP)
4. Sr. Technical Director, NIC, DoPT

File No. 16-30/2020-O&M ✓
Government of India
Ministry of Communications
Department of Telecommunications

Room No. 516, Sanchar Bhawan
Dated the 29th April, 2020 ✓

To,

1. CGCA
2. DGT
3. ED, C-DoT
4. Secretary, TRAI
5. Dy. Registrar, TDSAT

Subject: Effective use of 'Aarogyasetu' App for breaking the chain of transmission of COVID-19

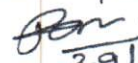
Sir,

I am directed to enclose a copy of the Department of Personnel and Training OM No. 11013/9/2014- Estt (A-III) dated 29.04.2020 on above the mentioned subject for strict compliance.

2. It may also be ensured that all officers and employees attending office during the lockdown period are to strictly comply with social distancing norms and all extant COVID-19 prevention guidelines issued by the respective Government Departments/agencies from time to time.

Encl: As above

Yours faithfully,


29/4/2020

(Pravin Kumar Pandey)
Under Secretary (C&A)
Tele: 23036073